

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 21 OF 2006**

Wednesday, this the 25th day of November, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. C.Balakrishnan  
Working as Station Master  
Grade I, Alwaye Railway Station  
Residing at Sreemangalam  
Cantonment North,  
Kollam
2. P.T.Ahmed Kabir  
Working as Station Master  
Grade I, Ernakulam Town Railway Station  
Residing at Railway Quarters No.110/B  
Ernakulam Junction ... **Applicants**

(By Advocate Mr.M.P.Varkey )

**versus**

1. Union of India represented by General Manager  
Southern Railway  
Chennai – 600 003
2. The Additional Divisional Railway Manager  
Southern Railway  
Trivandrum – 695 014
3. The Senior Divisional Personnel Officer  
Southern Railway  
Trivandrum – 695 014
4. U.A.Johny  
Traffic Inspector  
Southern Railway  
Trichur ... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimoottil (R1-3)  
Advocate Mr.M.R.Harioraj (R-4) )

*25 b*  
The application having been heard on 26.11.2009, the Tribunal  
on the same day delivered the following:

C. A. T / Ekm.

(Jud. Section)

By Order dt. 12-12-06, OA 21/06 was adjourned sine die for want of decision on the Review Petition pending before the Hon'ble High Court. Parties on either side were given permission to revive posting on request. On a verification, it is revealed that a Review Petition No. 926/06 in BP 17451/02 (UA Johnny v. S. Rly Co) was closed long back by judgment dt. 21-12-06. U.A. Johnny was the applicant in RA 8/07 in OA 691/99 but not a party to the OA 691/99.

Considering the fact that this is an old case pending and no request for revival of its posting was made by either party so far, kind Orders regarding posting of the OA (21/06) is solicited.

(Part A' of OA 691/99 & RA 8/07 are attached)

28

19/11/09

10A

Replies

submitted for kind orders

19-11-09

The Hon'ble member (P.I) / HOD

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Pl. take n.a

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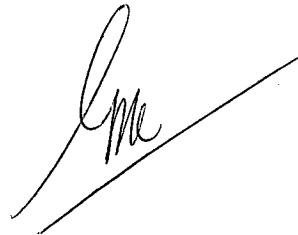
DR  
S/20  
25/11

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicant submits that he does not press this Original Application. Accordingly, the OA is disposed of as not pressed. No costs.

Dated, the 25<sup>th</sup> November, 2009.



**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**



**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**

VS